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	GST Department	GST Department	GST Department	Cot toburdam	GST Denortment	GST Department	GST Department	GST Department	GST Department	GST Department	GST Department	GST Department	GST Department	GST Department	GST Department	GST Department	GST Department	GST Department	GST Department	Department		
	Assistant Commissioner of Commercial Central Goods & Service Tax Division, Shimla	Department of Goods & Service Tax, Mahmashtra, Rasgad Division	Deputy Commissioner of Commissionerate, Belapur IV	COCCUT TO STATE OF THE STATE OF	Deputy Commissioner of CGST and Central Excise Commissionerate, Belapur IV	Deputy Commissioner of CGST and Central Excise Commissionerate, Belapur IV	Deputy Commissioner of CGST and Central Excise Commissionerate, Belapar IV	Commercial Tax Officer, Autoriagar Circle , Vijaywada	Commercial Tax Department Uttar Pradesh Gorntinagar, Lucknow	Excise and Taxation Officer, Panchkula (110043)	Assistant Commissioner (State Tax) Raipur Circle-3 Chattisgarh	Office of Asstt Commissioner of CGST, Division SCO 407-08, Panehkula (137962)	Tapan Kumar Sarangi, CT & GST Officer, Bhubaneswar III, Bhubaneswar	Tapan Kumar Sarangi, CT & GST Officer, Bhubaneswar III, Bhubaneswar	Join Commissioner, Directorate of Commercial Taxes, West Bangal, Kolkata	DGSTO-01, Bangalore-560052	Assistant Commissioner of Commercial Taxes, LGSTO-20, Bangalore-560052	Dy COMMISSIONER OF COMMERCIAL TAX, GST DIVISION 6, 2nd Stage BANGALORE	AC/DC GST CENTRAL EXCISE , DIVISION 1, PUDUCHERY	Coverament	Details of Claimant	
And State State	13.04.2023	24.03.2023	12 04 2023			12.04.2023	12.04.2023			03.04.2023			12.04.2023		13.04.2023			t		Date of receipt	Details of	
	33468	1996767	6124044347		601652960	92330930	48405802	4867203	699062	110043	13292	174936	34407	532915	3335253	7054166	2048970	3725963	19869	Amount claimed	Details of claim received	
8202929	8 33468	7 1996767	7 3887009846		601652960	0	2 48405802	3 4867203	2 699062	3 119043	13292	5 174936	34407	532915	3335253	4625734	2048970	3725963	19869	Amount of claim admitted		
000	30	8	90		8	8	00	000	8	8	90	00	00	00	000	8	8	8	90	Nature of claim		
3	NN.	N.A.	NA		NN.	NN.	×	NA	NA	NA	N.A.	NA	NA	NA	NN	NA	NA	NA.	N/N	Amount covered by lien or attachment pending disposal	Details of claim admitted	
××	N.	A.A.	N.A.		N.	N.	N'A	N.A.	N.	N.A.	N.	*	N.A.	N.	NA NA	X	Z.	X	N.	m strachment removed? (Yes/No)	_	
	0.00	0.04	83.29	12.89			1,04	0.10	100	0.00	0.00	0.00	0.00	0.01	0.07	0.09	0.04	0.08	0.00	% share in total amount of claims admitted		
	8	E	3	3		66507684		0		0	0	,	,		7					contingent	Amount of	
NN	NN	N.	×		NA	NA NA	×	N.	×	3	N/	NA.	N/A	NN	3	3	* *	N.	N.	dues, that may be set off	Amount of	
			2237034501			25823246											24,28,432			Amount of claim rejected		
NA	NA.	3	Z.		N _N	¥	×	N.	×	NN NN	NN.	NA	N.	NA	NA	3		3	Z,	claim under verification	Amount of	
																					Amount of	
4		r			*	,													,	Claim Balance	A	
consider chaim as filed during CIR Process.	No claim or mail received during liquidation process, therefore, we	request for consider the same as filed during CIR Process. Claim admitted Claim Admitted	No claim received during Liquidation Process, only mail received to	interest amount is rejected being no proof of evidence of calculation	Clam Admitted	wit petition vide WP No. 9240/2018	2). 625/2764 desired as a contingent subject to the disposal o	consider claim as filed during CIR Process. CLAIM ADMITTED. Claim Admitted	consider claim as filed during CIR Process. CLAIM ADMITTED. No claim or mail received during liquidation process, therefore, we	No claim or mail received during liquidation process, therefore, we	consider claim as filed during CIR Process. CLAIM ADMITTED. Claim Admitted	consider claim as filed during CIR Process. CLAIM ADMITTED, No claim or mail received during liquidation process, therefore, we	No claim or mail received during liquidation process, therefore, we	consider claim as filed during CIX Process. CLAIM ADMITTED. Claim Admitted	No claim or mail received during liquidation process, therefore, we	Claim Admitted	Amount Rx. 24.38.432 is rejected bein the said already been paid and	Claim Admitted	consider claim as filed during CIR Process. CLAIM ADMITTED. Claim admitted, no modification or updation claim filed by creditor	Claim Balance Remarks, if any No advise so multi-provided during liquidation process, therefore, we		(Amount in ₹)

Name of the corporate debtor: M/s Independent TV Limited;
Date of commencement of liquidation: 17.03.2023;
List of stakeholders as on 0.2.07.2025
List of Operational creditors (Government Dues)

			2265286179		66507684	100%		The state of the s		4666691605	8915818669	12000	1	T
Claim Admitted		N.A		N.		0.77	VN	N.	8	35965253	35965253	Comassioner of customs, General, ACC Mumbai n. Customs Kane-III	2 Custom Department	11
Claim Admitted		X		N.		0.06	NA	NA	00	2659499	2659499	Custom Department Central Warehouse Corporation	Custom Departmen	21
the salt pions, states upon search graphs are for eliminately approximate the first EFP Department regarding FF of employees. Therefore, the claims admitted on the basis of refelting amount in balance sheet. It will be treated as government does in per the provision of Law.		AN		×.		0.07	NA NA	N.A	8	3315285	3315285	PFD-partment EPF Department		20

Annp Kumar Company Liquidator of Windowski Device To Vad.
Liquidator of Windowski Device To Vad.
1 P Regd. No. IBBUIPA. 0027F A00333/2017-18/10911
734, Lawyers Chamber Block, Western Wing.
Tis Hazari Court, Delhi-110054
Email Id:- sachanlawanalyst@gmail.com